

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO-2549**

TO BE ANSWERED ON-27.12.2018

**REMOTE VILLAGE ELECTRIFICATION PROGRAMME**

2549. DR. KIRIT P. SOLANKI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) the salient features of the Remote Village Electrification Programme (RVEP);
- (b) the total villages covered under this programme when it was introduced, State/UT-wise;
- (c) the reasons for the discontinuation of this programme; and
- (d) whether the Government is planning to introduce a similar programme in the near future and if so, the details thereof

**ANSWER**

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)  
(SHRI R.K. SINGH)

(a) The Remote village electrification programme was launched by the Ministry of New & Renewable Energy (MNRE) to provide electrification/lighting through renewable energy sources of the eligible unelectrified remote census villages and remote unelectrified hamlets of electrified census villages. Major activities covered under the Programme were:

- (i) Installation of power plants based on small hydro power, biomass, wind, biofuels, biogas, etc. for electrification of remote villages/hamlets.
- (ii) Initial surveys and studies if necessary for firming up of State-wise lists of remote unelectrified census villages and hamlets;
- (iii) Institution development and capacity building;
- (iv) Development of remote village specific electricity generation systems and packages based on different renewable energy technologies.

(b) State-wise list of villages/ hamlets covered is placed at **Annexure**.

(c) The Remote Village Electrification Programme (RVEP) was discontinued by MNRE from 2012-13. No new sanctions are being issued by the Ministry under the Programme, however, budget is kept for settlement of old claims. Electrification of all villages has been taken up under Deen Dayal Upadhyay Gram Jyoti Yojana (DDUGJY) and Saubhagya Scheme launched by the Government, under which all households are being electrified.

(d) In light of the Saubhagya Scheme, necessity of such a programme is no longer there.

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Annexure

Annexure referred to in reply to part (b) of Lok Sabha Un-starred Question No. 2549 for 27/12/2018 regarding 'remote village electrification programme'

**Physical Progress of implementation of Remote Village Electrification Programme**

Sl. No	State	Villages Completed	Hamlets completed
1.	Arunachal Pradesh	297	0
2.	Andhra Pradesh	0	13
3.	Assam	1953	0
4.	Chhattisgarh	568	0
5.	Gujarat	38	0
6.	Haryana	0	286
7.	Himachal Pradesh	21	0
8.	Jammu & Kashmir	334	15
9.	Jharkhand	700	0
10.	Karnataka	16	14
11.	Kerala	0	607
12.	Madhya Pradesh	577	0
13.	Maharashtra	340	0
14.	Manipur	237	3
15.	Meghalaya	149	0
16.	Mizoram	20	0
17.	Nagaland	11	0
18.	Orissa	1614	14
19.	Rajasthan	305	90
20.	Sikkim	0	13
21.	Tamil Nadu	0	131
22.	Tripura	60	782
23.	Uttarakhand	476	118
24.	Uttar Pradesh	113	222
25.	West Bengal	1177	2
26.	Goa		19
<b>Total</b>		<b>9006</b>	<b>2329</b>